

31

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 355/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.08.2017

NAME OF THE PARTIES:

Mr. Ronny George

V/s.

M/s. The Professional Couriers Pvt. Ltd. & 6 Ors.

SECTION OF THE COMPANIES ACT: 241-242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	R. Ventataradan i/b Ashish Agarkar Chandramouli Prabhakaran	For Petitioner	<u>Ashish</u>
2.	Mr. Gaurav Joshi, Sr. Adv. also Mr. Ashish Kamat, Adv. and Mr. Vaani Satyam, Adv. 9/b M/s. Wewfcel Bayley & Co.,	Advocate for the Respondent.	<u>Gaurav Joshi</u>

ORDER

CP 355/241-242/NCLT/MB/MAH/2017

On the request made by the Respondent side, list this matter on 10.10.2017 with a direction to the Respondent to file reply within two weeks hereof, rejoinder if any within two weeks thereof.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)